

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2743
ANSWERED ON:10.05.2006
CATEGORIZATION OF SCHEDULED TRIBES
Rawat Shri Bachi Singh

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the Government has taken any decision to enact a law to categorize STs on the basis of benefits received by them under the reservation policy;
- (b) if so, the details thereof; (C) whether STs who have already been benefited under the reservation policy would continue to get the benefit under the new law; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a): No,Sir.

(b) to (d): Do not arise.